COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 881 OF 2018 IN DFR NO.1853 OF 2018

Dated: 2nd August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s. Panchakshari Power Projects LLP Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Mr. Chirag S.

Counsel for the Respondent(s) : ---

<u>ORDER</u>

Issue notice to the respondents returnable on 05.09.2018. Dasti, in addition, is also permitted.

List the matter on <u>05.09.2018</u>, as requested.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

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